

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A.NO.280/96 in O.A.NO.290/94

Date of Order: 9.4.96.

Between:

M.A.Rauf

...Applicant.

And

1. The General Manager,
South Central Railway,
Railnilayam,
Secunderabad.
2. The Secretary(E),
Railway Board,
New Delhi.
3. The Secretary, Min. of Housing &
Urban Development, Govt. of India,
New Delhi.

...Respondents.

Counsel for the Applicant : Mr.S.Ramakrishna Rao

Counsel for the Respondents : Mr.K.Siva Reddy

CCRAM: THE HON'BLE R.RANGARAJAN : MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

The learned counsel for the applicant submitted that this M.A. may be treated as withdrawn. Hence the M.A. is dismissed as withdrawn.

Ambar
DEPUTY REGISTRAR(3)

contd...

Copy to:

1. The General Manager,
South Central Railway,
Railnilayam,
Secunderabad.
2. The Secretary(E),
Railway Board,
New Delhi.
3. The Secretary, Min. of Housing &
Urban Development, Govt. of India,
New Delhi.
4. One copy to Mr.S.Ramakrishna Rao, Advocate,
CAT, Hyderabad.
5. One copy to Mr.K.Sivareddy, Addl.CGSC,CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One spare copy.

YLKR

MA 280/96
O A 1290/94
17/4/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHY : MEMBER(A)

HON'BLE SHRI

DATED: 9-4-96

ORDER/JUDGMENT

M.A.NO./R.A./G.A.No. 280/96

IN

O.A.NO. 1290/94

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

MA
DISMISSED ✓

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

